

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 670

Dated :- 13-09-2019

In terms of Rule 22 of the Jammu and Kashmir Higher Judicial Service Rules, 2009 (SRO 339 dated 27.10.2009) read with Rule 8 of the Indian Administrative Service (Pay) Rules, 2016 notified vide Notification dated 08.09.2016, issued by Ministry of Personnel, Public Grievances and Pensions, (Department of Personnel and Training), New Delhi, sanction is hereby accorded to the grant of Stagnation Increment in favour of the Judicial Officers named here-in-below. The rate of stagnation increment, the date from which it is granted and subsequent rate of interim relief (sanctioned vide Govt. Order No. 233-F of 2018 dated 25.04.2018) are mentioned in Col Nos 6, 5, and 7 respectively, against the name of each officer:-

Sr. No.	Name of the officer S/Shri	Pay scale	Date on which the officer Reached the maximum of the pay scale	Date of grant of stagnation increment	Rate of Stagnation Increment	Interim relief @ 30%
-1-	-2-	-3-	-4-	-5-	-6-	-7-
1.	Mohan Singh Parihar, Spl Judge Anti-Corruption (CBI Cases), Srinagar	Rs. 51550-1230-58930-1380-63070	01.06.2017	01.06.2019	1380/-	414/-
2.	Mohd. Ibrahim Wani, Pr. Distt. & Sessions Judge, Pulwama	Rs. 51550-1230-58930-1380-63070	01.06.2017	01.06.2019	1380/-	414/-
3.	Sham Lal Lalhal, Pr. Distt. & Sessions Judge, Kishtwar	Rs. 51550-1230-58930-1380-63070	01.06.2017	01.06.2019	1380/-	414/-
4.	Mohd Ashraf Malik, Pr. Distt. & Sessions Judge, Kulgam	Rs. 51550-1230-58930-1380-63070	01.06.2017	01.06.2019	1380/-	414/-
5.	Kossar Ahmad Qureshi, Addl. D&S Judge, Handwara	Rs. 51550-1230-58930-1380-63070	01.06.2017	01.06.2019	1380/-	414/-
6.	Ravinder Nath Wattal, Special Judge Anti-Corruption, Sgr.	Rs. 51550-1230-58930-1380-63070	01.08.2017	01.08.2019	1380/-	414/-

7.	Parvaiz Hussain Kachroo, Pr. Distt. & Sessions Judge, Anantnag	Rs. 51550- 1230-58930- 1380-63070	01.08.2017	01.08.2019	1380/-	414/-
8.	Mohinder Kumar Sharma, Pr. Distt. & Sessions Judge, Samba	Rs. 51550- 1230-58930- 1380-63070	01.08.2017	01.08.2019	1380/-	414/-

By order

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(Mohammad Yasin Beigh) | 13-09-19

Additional Registrar-cum-Bench Secretary

No:- 15504-21/83 *13/09/2019*

Dated:- 13/09/2019

Copy to the :-

1. Shri _____
2. Chief Accounts Officer, High Court of J&K, Srinagar.

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Additional Registrar-cum-Bench Secretary | 13-09-19

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